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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे । श्री आर.के.सिंह ।

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R.K. SINGH): I beg to lay on the Table:-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Solar Energy Corporation of India Limited and the Ministry of New and Renewable Energy for the year 2019- 2020.

[Placed in Library, See No. LT 391/17/19]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 59 of the Energy Conservation Act, 2001:-

- (i) The Energy Conservation (Inspection) Amendment Rules, 2019 published in Notification No. G.S.R.13(E) in Gazette of India dated 7th January, 2019.
- (ii) The Bureau of Energy Efficiently (Particulars and Manner of their Display on Labels of Self-ballasted LED lamps),

Amendment Regulations, 2018 published in Notification No. BEE/S&L/LED/52/2018-19 in Gazette of India dated 7th January, 2019.

[Placed in Library, See No. LT 392/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): I beg to lay a copy of the Central Government General Pool Residential Accommodation (Amendment) Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.99(E) in Gazette of India dated 8th February, 2019 under article 309 of the Constitution.

[Placed in Library, See No. LT 393/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Cochin Shipyard Limited and the Ministry of Shipping for the year 2019-2020.

[Placed in Library, See No. LT 394/17/19]

- (ii) Memorandum of Understanding between the Kamarajar Port Limited and the Ministry of Shipping for the year 2019-2020.

[Placed in Library, See No. LT 395/17/19]

- (2) A copy of the V. O. Chidambaranar Port Trust (Licensing of Stevedoring and Shore Handling Agents) Regulations, 2018 (Hindi and English versions) published in Notification No. G.S.R.1240(E) in Gazette of India dated 28th December, 2018 under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963.

[Placed in Library, See No. LT 396/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Omnibus Industrial Development Corporation of Daman & Diu and Dadra & Nagar Haveli Limited, Nani Daman, for the year 2017-2018.

(ii) Annual Report of the Omnibus Industrial Development Corporation of Daman & Diu 2 and Dadra & Nagar Haveli Limited, Nani Daman, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 397/17/19]

12.04 hrs

STATEMENT BY MINISTER